

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH – COURT NO. 1

Service Tax Appeal No. 75727 of 2015

(Arising out of Order-in-Appeal No. 14/DIB/CE(A)/GHY/15 dated 11.02.2015 passed by the Commissioner (Appeals), Customs, Central Excise & Service Tax (NER), Customs House, Nilamoni Phukan Path, Christian Basti, Guwahati – 781 005)

M/s. B.S.N.L., GMTD, Jorhat : Appellant
P.O. & Dist. Jorhat,
Assam – 785 001

VERSUS

Commissioner of Central Excise and Service Tax : Respondent
Dibrugarh Milan Nagar Lane, "F" P.O.: C.R. Building,
Dibrugarh – 786 003

AND

Service Tax Appeal No. 75729 of 2015

(Arising out of Order-in-Appeal No. 15/DIB/CE(A)/GHY/15 dated 11.02.2015 passed by the Commissioner (Appeals), Customs, Central Excise & Service Tax (NER), Customs House, Nilamoni Phukan Path, Christian Basti, Guwahati – 781 005)

M/s. B.S.N.L., GMTD, Jorhat : Appellant
P.O. & Dist. Jorhat,
Assam – 785 001

VERSUS

Commissioner of Central Excise and Service Tax : Respondent
Dibrugarh Milan Nagar Lane, "F" P.O.: C.R. Building,
Dibrugarh – 786 003

APPEARANCE:

None for the Appellant

Shri J. Chattopadhyay, Authorized Representative for the Respondent

CORAM:

HON'BLE SHRI ASHOK JINDAL, MEMBER (JUDICIAL)
HON'BLE SHRI K. ANPAZHAKAN, MEMBER (TECHNICAL)

FINAL ORDER NOS. 75219-75220 / 2024

DATE OF HEARING / DECISION: 09.02.2024

Order : [Per Bench]

From a perusal of the documents placed on record, it is seen that the Appellant has filed copies of Form No.SVLDRS-4 in respect of both the captioned appeals, which are Discharge Certificates for full and final settlement of Tax dues under Section 127 of the Finance (No.2) Act, 2019 read with Rule 9 of Sabka Vishwas (Legacy Dispute Resolution) [SVLDR] Scheme, 2019 and thus, the present appeals are to be deemed as withdrawn in terms of Section 127 (6) of the Finance Act, 2019 for availing the benefit of the SVLDR Scheme.

2. Accordingly, the appeals are dismissed as withdrawn.

(Dictated and pronounced in the open court)

Sd/-
(K. ANPAZHAKAN)
MEMBER (TECHNICAL)

Sd/-
(ASHOK JINDAL)
MEMBER (JUDICIAL)

Sdd